

seeking clearances from the Central Board of Direct Taxes, Revenue Intelligence, Central Excises Intelligence, Department of Enforcement and Reserve Bank of India. The suitability of the nominees is also assessed in terms of formal qualifications and expertise, track record etc. For assessing integrity and suitability, information on background, financial position, any civil action undertaken regarding overdue loans, refusal of admission to or expulsion from professional bodies, sanctions applied by regulators and previous business practices are also relied upon. The appointment mechanism is fairly exhaustive to take care of any potential and serious conflicts of interest.

Opening of CGHS dispensary in Trans-Yamuna area

*215. SHRI KANWAR DEEP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any plan to open Central Government Health Scheme (CGHS) Dispensary in the vicinity of Indraprastha Extension in Trans-Yamuna area of Delhi for the benefit of serving and retired employees;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by when it is likely to be opened?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) There are two CGHS dispensaries functioning at Laxmi Nagar and Mayur Vihar. CGHS is examining the possibility of opening an extension counter of Laxmi Nagar dispensary at Indraprastha Extension, Mandawali.

(d) No time frame can be indicated at this stage.

Smuggling of memory cards

*216. SHRI RAJ KUMAR DHOOOT: Will the Minister of FINANCE be please to state:

(a) whether it is a fact that smuggling of memory cards at Delhi airport and other international airports in the country has increased in the recent past;

(b) if so, the details of such cases detected during the last two years, year-wise and airport-wise; and